

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

NO EXIT CLOTHING PRIVATE LIMITED

OPERATING IN GARMENT INDUSTRY AT AMRITSAR

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	No Exit Clothing Private Limited CIN: U18101PB1995PTC016665
2.	Address of the registered office	# 9 Madan Mohan Malviya Road Amritsar Punjab
3.	URL of website	http://noexit.in/
4.	Details of place where majority of fixed assets are located	# 9 Madan Mohan Malviya Road Amritsar Punjab
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity & value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	-Details can be obtained by sending a request at cirp.noexit@gmail.com . -The list of creditors is also available at https://ibbi.gov.in/ -The last available balance sheet of the corporate debtor is for 31.03.2023.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending a request at cirp.noexit@gmail.com .
10.	Last date for receipt of expression of interest	July 06, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 16, 2023
12.	Last date for submission of objections to provisional list	July 21, 2023
13.	Process email id to submit EOI	cirp.noexit@gmail.com

Date : 20.06.2023

Place: Khanna

Sd/-

Sapna Gupta

Resolution Professional for No Exit Clothing Private Limited

Regn. No.: IBBI/IPA-001/IP-P01324/2018-2019/12056

AFA No.: AA1/12056/02/211223/105232 Valid upto: 21-Dec-23

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